

ers on a 50:50 basis. In respect of exports to GCA countries, however, export orders for processed mica excluding mica scrap upto Rs. 10 lacs per foreign buyer per annum are allowed to be executed by the private exporters without sharing with MITCO.

Assistance to Deep Sea Fishing Industry

8328. SHRI D. AMAT: Will the Minister of FINANCE be pleased to state

(a) whether the Shipping Credit and Investment Company of India Limited (SCICI) provides financial assistance to the deep sea fishing industry.

(b) whether small entrepreneurs are required to visit Bombay frequently to meet the SCICI officials thereby causing great hardship to them, if so, the stage taken/proposed to be taken in this regard and

(c) the action taken/proposed to be taken for regular interaction between the SCICI and other concerned Ministries/Departments of Union Government for co-ordinating and better monitoring of development efforts for the deep sea fishing industry?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) Yes Sir

(b) Apart from dealing with entrepreneurs at its head office in Bombay, with a view to avoid inconvenience to the small entrepreneurs both in terms of cost and time, Shipping Credit and Investment Company of India Limited (SCICI) has depute its officers to visit the registered office/Administrative office of some fishing companies for interaction with them and for sorting out problems, if any

(c) SCICI has reported that it has been interacting directly with the deep sea fishing

industry regarding assistance for acquisition of trawlers and related matters. Shipping Credit and Investment Company of India Limited (SCICI) is also a member of various committees of Ministry of Food Processing Industries which provides a forum for interaction between the SCICI and other concerned departments of Government of India. SCICI has also constituted a consultative committee which inter-alia has representatives of the industry.

Loan from Switzerland

8329. DR. DAULATRAO SONUJI AHER Will the Minister of FINANCE be pleased to state:

(a) whether the loan granted by Switzerland has been utilised fully;

(b) if not, the reasons thereof; and

(c) the steps taken to utilise it fully?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) to (c). The present Swiss Credit agreement namely Swiss Mixed Credit 1983 is for an amount of S.Fr. 100 million. The utilisation upto end of March, 1990 was S. Fr. 39.6 million. The entire amount has already been committed to ensure full utilisation.

Criteria for Development of Religious Places as Tourist Centres

8330. SHRI M.M. PALLAM RAJU: Will the Minister of TOURISM be pleased to state:

(a) the criteria adopted to identify historical and religious places for their development as tourist centres;

(b) whether Government propose to develop the historical temple at Dolleswaram

in East Godavari District of Andhra Pradesh, and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK) (a) Development of historical and religious places is primarily the responsibility of the State Governments. There is no criteria with the Central Department of Tourism for identification of such places as tourist centres

(b) and (c) No proposals in this regard has been received from the State Government

Holding Losses of Sugar in S.T.C.

8331 DR KIRODILAL MEENA Will the Minister of COMMERCE be pleased to state

(a) whether imported sugar worth Rs 18 crores was lost in the form of holding losses at Port Town and S T C s Godown during 1984 to 1987 and

(b) if so, action taken against agencies responsible for the losses?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) (a) and (b) As per the audited accounts, STC has incurred total handling losses at Port Towns and STC's Godowns to the value of Rs 1.47 crores on import of sugar during the financial years 1984-85 to 1987-88. These are the normal handling and storage losses for a commodity like sugar. This loss works out to 0.08% of sugar handled/stored

[*Translation*]

Steel Yard at Kota

8332 DR BENGALI SINGH: Will the Minister of STEEL AND MINES be pleased to state

(a) whether the steel yard at Kota (Rajasthan) has been closed,

(b) if so, the reasons therefor;

(c) whether there is proposal to reopen/ set up a steel yard at Kota, and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) (a) No, Sir

(b) to (d) Does not arise

Exports From Kanpur

8333 SHRI KESHARI LAL Will the Minister of COMMERCE be pleased to state

(a) the main products of Kanpur being exported

(b) the position of export of leather and leather goods among the products being exported,

(c) whether Government propose to set up an export-oriented industry in rural Kanpur,

(d) if so, the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU). (a) The major products exported from Kanpur